

OA 53/2000

12/3/03

Hon Maj Gen KK Srivastava, AM

Hon Mr A K Bhatnagar, JM

The case was listed yesterday and learned counsel for the applicant had sent illness slip. The case was kept on board on the ~~ground~~ of request of learned counsel for the respondents who submitted that the OA is not maintainable as the relief has been claimed against BSNL.

List has been revised, none appeared for the applicant. Shri S Gosai brief holder of Shri MB Singh for the respondents.

MA 2750/02 is for restoration of the OA which was dismissed in default on 23/5/02. ~~Restoration application~~ ~~the~~ ~~Restoration application~~ Restoration application has been filed on 8/7/02. No delay condonation application has been filed along with restoration application. MA 2750/02 is rejected.

AM
JM

AM

AM